

ITEM NO.19

COURT NO.13

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition (Civil) No(s). 1316/2023

NEHA NAGPAL ALIAS NEEHA NAGPAL

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION)

Date : 04-12-2023 This petition was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE B.V. NAGARATHNA
HON'BLE MR. JUSTICE UJJAL BHUYAN

For Petitioner(s) Mr. Saurabh Kirpal, Sr. Adv.
Mr. Malak Manish Bhatt, AOR
Ms. Supriya Julka, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

We have heard Shri Saurabh Kirpal, learned senior counsel
appearing for the petitioner.

It is brought to our notice that W.P (C) No.42/2023 is
also pending raising similar issues.

List this matter tomorrow, i.e. on 05.12.2023, along with
W.P (C) No.42/2023,.

(NEETU SACHDEVA)
ASTT. REGISTRAR-cum-PS

(MALEKAR NAGARAJ)
COURT MASTER (NSH)